



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.02.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 18.02.2026 will not be taken up. The next dates of hearing will be notified later.

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S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 67 of 2024 & I.A. No. 213 of 2024 Part Heard	Kotak Mahindra Bank Ltd. Vs. IDBI Bank Ltd. & Ors. With	Himanshu Bhushan	Harshit Khare Pratik Saini
2.	Comp. App. (AT) (Ins) No. 68 of 2024 & I.A. No. 214 of 2024 Part Heard	Kotak Mahindra Bank Ltd. Vs. State Bank of India & Anr. With	Himanshu Bhushan	Rishi Thakur
3.	Comp. App. (AT) (Ins) No. 198 of 2024 Part Heard	Kotak Mahindra Bank Ltd. Vs. Jovita Reema Mathias & Ors.	Himanshu Bhushan	Harshit Khare Pratik Saini

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)